

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No2
CP(IB) 300 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..21/01/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/34(AHM) 2022

Application filed by the Liquidator under Section 54 of Liquidation Regulation, seeking dissolution of the Corporate Debtor. Let the copy be served to ROC and Income Tax.

Learned Counsel for the Income Tax accepts notice and undertakes to file reply within two weeks.

List the matter on 21.02.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**